

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2291  
ANSWERED ON:06.12.2012  
EMPLOYMENT FOR WOMEN IN RURAL AREAS  
Patil Shri A.T. Nana

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has formulated any schemes for development and creation of employment for women in rural areas in the country, particularly for the State of Maharashtra;
- (b) if so, the details thereof, State-wise;
- (c) the funds allocated and released by the Government and utilised by the States for the purpose, State and scheme-wise; and
- (d) the targets fixed and achievements made regarding generation of employment opportunities for women in rural areas in the country particularly in the State of Maharashtra during Eleventh Five Year Plan ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b) : The Ministry of Rural Development is implementing two employment generation programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarozgar Yojana (SGSY) now restructured as National Rural Livelihood Mission (Aajeevika) having special provisions for coverage of rural women in the country including Maharashtra. Under MGNREGA priority is given to women in such a way that at least one-third of the beneficiaries are women who have registered and requested for work under the Act. Aajeevika is a self-employment programme under which rural poor are organized into Self Help Groups (SHGs), given training for their capacity building and are provided assistance in the form of subsidy and bank credit in order to set up economic activities. Under NRLM target of women beneficiaries has been increased to 50% from 40% in SGSY.

(c)& (d) : A statement indicating total number of women provided employment in the country including Maharashtra during Eleventh Five Year Plan under MGNREGA is at Annexure-I. MGNREGA is implemented as demand driven scheme therefore no target for employment is fixed for any category including women. The financial progress under MGNREGA is given at Annexure-II. The physical and financial progress made under SGSY are given at annexure III and IV respectively.